

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1361  
ANSWERED ON:03.08.2006  
LICENCE TO ATC .  
Lagadapati Shri Rajagopal

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government is contemplating to give licence to Air Traffic Controllers (ATCs) on the lines of pilots; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a) and (b) Yes, Sir. However, at present there is no provision in Aircraft Act, 1934 for the Union Government to make the Rules regarding issue of license to Air Traffic Controllers (ATCOs) in India. Union Government has approved the draft Aircraft (Amendment) Bill, 2006 seeking amendment in the Aircraft Act, 1934. It is sought to acquire, inter-alia, the power in Section 5 of the Act to make Rules on licensing of ATCOs. The Bill is likely to be introduced in the current Monsoon Session of Parliament. Framing of Rules and its implementation would begin once the proposed legislation is enacted.